

रेलवे स्टेशनों पर बुक स्टालों के आबंटन हेतु मानवबद्ध

141. **ड० रत्नाकर पाण्डेय :** क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में रेलवे स्टेशनों पर बुक स्टालों की आवंटन-नीति के संबंध में मानवबद्ध क्या है ;

(ख) क्या इस नीति की समीक्षा करने संबंधी कोई योजना सरकार के विचाराधीन है; और

(ग) यदि हां, तो उसका व्यौरा क्या है ?

रेल मंत्री (श्री जनेश्वर मिश्र) :

(क) मौजूदा नीति के अनुसार सभी नए बुक स्टाल ठेके बेरोजगार स्नातको, उनके सहयोगियों, भागीदारों, संगठनों, और वास्तविक कार्यकर्ताओं और वेंडरों की सहकारी समितियों के लिए आरक्षित हैं।

(ख) जी नहीं।

(ग) प्रश्न नहीं उठता।

Reorientation and reform of the Delhi Development Authority

142. **DR RATNAKAR PANDEY:** Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any scheme for reorientation and reform of the Delhi Development Authority;

(b) if so, what are the salient features of the scheme; and

(c) the steps taken in this regard so far?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN): (a) to (c) The Government had decided in 1987 to restructure the DDA. However, the Committee on Re-organisation of Delhi Set-up was constituted later in 1987 and the decisions regarding restructuring of DDA were not pursued. The report of the Committee includes some recommendations about the

future role of DDA. A Bill on the Delhi Set-up has also been introduced by the Government in September, 1990. While major restructuring of DDA will take into account the decisions on the future Set-up of Delhi Government attaches high importance to streamlining DDA's work to better serve the interests of the public.

Enforcement of Consumer Protection Act

143. **DR. RATNAKAR PANDEY:** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the steps taken in different States and Union Territories to enforce the provisions of the Consumer Protection Act so far; and

(b) whether it is a fact that in some of the States the Quasi Judicial Authority to be created under the said Act has yet to be functional; if so, the names of the States where such an authority has not yet been created and reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN): (a) and (b) Under the Consumer Protection Act, 1986, the State Government/Union Territory Administrations are responsible for setting up of Consumer Protection Councils; Consumer Disputes Redressal Commission (State Commission), and Consumer Disputes Redressal Forums (District Forums). All the States/Union Territories except Punjab have set up the Councils. As per the information available the position of setting up of the State Commissions/District Forums is indicated in the enclosed Statement. (See below). Some of the States/Union territories are facing financial constraints in making this machinery functional as indicated in the Statement. The Act does not apply to Jammu & Kashmir.

Statement

State/UT	Position of State Commission	Position of District Forums
1	2	3
Andhra Pradesh	Functioning	23 functioning
Arunachal Pradesh	Functioning	11 functioning
Assam	Functioning	23 Functioning
Bihar	Functioning	1 functioning approval for 35 given
Gujarat	Functioning	18 Functioning
Goa	Approval given	1 Functioning
Haryana	Functioning	2 Functioning
Himachal Pradesh	Functioning	1 Functioning
Karnataka	Functioning	4 Functioning
Kerala	Functioning	14 Functioning
Madhya Pradesh	Notified	9 Notified
Maharashtra	Functioning	1 Functioning 3 Notified approval for 26 more given
Manipur	Notified	8 Notified
Meghalaya	Functioning	5 Functioning
Mizoram	Functioning	3 Functioning
Nagaland	Notified	7 Notified
Orissa	Functioning	13 Functioning
Punjab	Functioning	12 Functioning
Rajasthan	Functioning	6 Functioning approval for 21 more given
Sikkim	Approval given	Approval for 4 given
Tamil Nadu	Functioning	21 Functioning
Tripura	Functioning	3 Functioning
Uttar Pradesh	Functioning	63 Functioning
West Bengal	Functioning	3 Functioning approval for 14 more given
A&N Islands	Functioning	2 Functioning
Chandigarh (WT)	Functioning	1 Functioning
D&N Haveli	Approval given	1 Notified
Delhi	Functioning	1 Functioning
Daman & Diu	Approval given	2 Notified
Lakshadweep	Functioning	1 Functioning
Pondicherry	Functioning	1 Functioning